

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3788

ANSWERED ON:14.12.2009

SETTING UP OF INDUSTRIES

Bheiravdanji Shri Gadhvi Mukeshkumar;Jeyadural Shri S. R.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any proposal has been received from the State Governments to set up industries in Gujarat and Tamil Nadu in the backward/tribal areas of the States:

(b) if so, the details thereof, alongwith the norms and mode of investment:

(c) whether the Government has set up a Task Force of Ministers to review the policies and programmes of States for industrial promotion, and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): The State Governments are primarily responsible for industrial development in their respective States. The Union Government supplement the efforts of the State Governments through various incentive schemes launched by it. The Government is implementing a special package of incentives/tax concessions for the special category States viz. the North Eastern States (including Sikkim) and the States of Jammu & Kashmir, Himachal Pradesh and Uttarakhand in view of the adverse geographical locations and other specificities of these States. Requests have been received from the Government of Gujarat and other VIPs for a special package for Kutch region of Gujarat. But, their request was not agreed as the State does not face similar adversities. No request has been received from Tamil Nadu.

(c): No, Madam.

(d) : Does not arise.